

अतिशीघ्र/तत्काल  
विधानसभा प्रश्न

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार  
शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली-110054  
विधायी कार्य शाखा/प्रश्न कक्ष

संख्या - जी.ई. 25(13)/475/एल.डब्ल्यू./2022-23/2038-39

दिनांक - 14/12/2023

सेवा में,

श्रीमान् उप सचिव (प्रश्न कक्ष)  
दिल्ली विधान सभा सचिवालय,  
पुराना सचिवालय, दिल्ली-110054।

विषय- विधानसभा अतारांकित प्रश्न संख्या 39, दिनांक - 15.12.2023 के सन्दर्भ में।

महोदय,

आपके द्वारा प्रेषित उपरोक्त विधानसभा अतारांकित प्रश्न संख्या 39 (100 प्रतियाँ), जो कि दिनांक-15.12.2023 के लिए सूचीबद्ध किया गया है, का उत्तर सक्षम प्राधिकारी के पूर्वानुमति से आवश्यक कार्यवाही हेतु प्रेषित किया जाता है।

संलग्नक - उपरोक्तानुसार

भवदीय

*Geeta Thakur*

(गीता ठाकुर)

उप शिक्षा निदेशक (विधायी कार्य शाखा)

Dte. of Education  
G.N.C.T. of Delhi

संख्या - जी.ई. 25(13)/475/एल.डब्ल्यू./2022-23/2038-39

दिनांक - 14/12/2023

प्रतिलिपि - निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली - 110054 को 150 प्रतियाँ अग्रिम एवं आवश्यक कार्यवाही हेतु प्रेषित की जाती है।

*Geeta Thakur*

(गीता ठाकुर)

उप शिक्षा निदेशक (विधायी कार्य शाखा)

DDE (LW)  
Dte. of Education  
G.N.C.T. of Delhi

विभाग का नाम :- शिक्षा विभाग

विभाग का पता :- पुराना सचिवालय, दिल्ली - 110054


अतारांकित प्रश्न संख्या :- 39

दिनांक :- 15.12.2023

प्रश्नकर्ता का नाम :- श्री विजेन्द्र गुप्ता

क्या माननीय शिक्षा मंत्री यह बताने की कृपा करेंगे कि:-

क्रम सं.	प्रश्न	उत्तर
क)	शिक्षा निदेशालय में प्राथमिकता-1 के तहत कितने कमरे और कुल कितनी लागत स्वीकृत की गई थी। प्राथमिकता-1 के तहत प्रति वर्ग मीटर व प्रति कमरा निर्माण की लागत क्या है;	लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर। कुल समतुल्य कमरे बने 7180 कुल स्वीकृत राशि 1137.30 करोड़ एक समतुल्य कमरे की कीमत 15.84 लाख (लगभग) इसमें बरामदा, सीढ़ी, शौचालय, बहुउद्देश्य हॉल, विकास इत्यादि की कीमत शामिल है।
ख)	शिक्षा विभाग द्वारा एए और ईएस क्या और किन शर्तों के साथ दिये गए थे, प्राथमिकता-1 के तहत कार्य पूरा होने का समय क्या था;	शिक्षा विभाग द्वारा एए और ईएस की शर्तों हेतु व्यय अनुमोदन की प्रतियां संलग्नक-‘क’ रूप में संलग्न हैं। प्राथमिकता-1 के तहत कार्य पूरा करने का समय ए/ए एवं ई/एस की स्वीकृति के पश्चात 09 सप्ताह निविदा के लिए तथा 27 सप्ताह निर्माण के लिए निर्धारित था। लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर। शर्तें:-कार्य को तय समय के अंतर्गत समाप्त करना। लेक निर्माण विभाग द्वारा उपरोक्त कार्य की स्थिति की रिपोर्ट समय-समय पर शिक्षा निदेशालय को भेजना है। समय:- प्रत्येक निविदा में विभिन्न समय एन.आई.टी. में दिया गया था।
ग)	शिक्षा विभाग द्वारा प्राथमिकता-2 के तहत कितने कमरे और कुल कितनी लागत पर स्वीकृत किए गए थे;	लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर प्राथमिकता-2 के तहत कुल 12748 समकक्ष क्लासरूम के निर्माण हेतु कुल रुपये 2,892.65 करोड़ की राशि स्वीकृति की गई थी।
घ)	प्राथमिकता-2 के तहत प्रति वर्ग मीटर व प्रति कमरा निर्माण की लागत क्या है; और	लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर। एक समतुल्य कमरे की कीमत 20.45 लाख (लगभग)। इसमें बरामदा, सीढ़ी, शौचालय, बहुउद्देश्य हॉल, विकास एवं फर्नीचर इत्यादि की कीमत शामिल है।
ड.)	प्राथमिकता-2 के तहत लागत अनुमानों में प्राथमिकता-1 के तहत किये गए काम के अतिरिक्त कौन से घटक शामिल हैं, नए घटकों और उन पर व्यय की जानकारी दें?	लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर। फर्नीचर:- 2.24 लाख प्रति समतुल्य कमरा। 18 प्रतिशत जीएसटी प्राथमिकता-1 के कार्य वर्ष 2015-16 में कराये गये थे और प्राथमिकता-2 के कार्य कोविड-19 के बाद वर्ष 2021-22 में कराये गये थे जिनमें लगभग पांच वर्षों का अंतर था और इस समय के दौरान भवन की सामान्य निर्माण की कीमत भवन निर्माण सामग्री और मजदूरी की कीमतों में वृद्धि हुई।

  
Geetika Kumar (LW)  
Dir. of Education  
G.N.C.T. of Delhi

अता 0 - 39

-1-

संलग्नक -क'

GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD: DELHI-54

F.18/Estate/Addi.Rooms/2015/RPE/Zone23/1691-93

Dated 05/03/2019

Sanction Order

To

The, Executive Engineer (S/SE)  
Education Division PWD  
Under Okhla Flyover, Sukhdev Vihar  
Mathura Road,  
New Delhi-110065

**Subject:-Revised Preliminary Estimate (RPE) in respect of Construction of Equivalent Classrooms (ACRs) under Priority-I by PWD in Zone-23 of Directorate of Education.**


Sir,

With reference to your letter no. 23(49)/17/CE(Education)Division/PWD/Estimate/1244 on the subject cited above. I am directed to convey the revised A/A & E/S of the Expenditure Finance Committee (EFC), Govt. of NCT of Delhi for an amount of **Rs.54.89 Crore (Rupees Fifty Four Crore Eighty Nine Lac Only) against the original sanction of Rs.27.71 Crore**, debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no. 11 of GNCTD during the year 2018-19 for Construction of 282 equivalent classrooms in lieu of 201 equivalent classrooms in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-I of Zone 23, Delhi subject to the following conditions:-

- PWD must observe all codal formalities.
- No further escalation in cost would be allowed.
- All works as indicated by PWD in the RPE must be completed. Intimation regarding inability to complete any work as per the estimate must be immediately brought to the knowledge of Directorate of Education.
- Payments must be made by PWD only in respect of completed works.
- It must be ensured by PWD that no separate sanction for any work already included in the RPE has been separately sought for/obtained/will be sought.
- Deficiencies in the work reported by DoE to PWD through various letters should be rectified.
- Balance work shall be completed as per approved scope of work within scheduled period at the sanctioned cost. No cost escalation will be considered in future.

- h) The work shall be completed within the stipulated period.
- i) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- j) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

This issues with the approval of the Expenditure Finance Committee (EFC), Govt. of NCT of Delhi vide No. F2(5)/2018-19/Fin./Infra/012493391/jsfina/543-552 dated 26.02.2019.

  
[Binay Bhushan]

Spl. Director of Education (Finance)

F.18/Estate/Addi.Rooms/2015/RPE/Zone23/ 1691-93

Dated 05/3/19

Copy to the:-

1. PPS to Pr. Secretary (PWD) 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
2. PPS to Pr. Secretary (Finance), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
3. PPS to Pr. Secretary (Planning), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
4. PS to Engineering -in-Chief (PWD), 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
5. PS to Chief Engineer, PWD, 12<sup>th</sup> Floor, MSO Building, IP Estate, New Delhi-2
- ✓ 6. OS (IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

  
[Binay Bhushan]

Spl. Director of Education (Finance)



GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD: DELHI-54

F.18/Estate/Addi.Rooms/2015/RPE/Zone24/ 1694-96

Dated 05/03/2019

Sanction Order

To

The, Executive Engineer  
Education Division PWD  
Under Okhla Flyover, Sukhdev Vihar  
Mathura Road,  
New Delhi-110065

**Subject:-Revised Preliminary Estimate (RPE) in respect of Construction of Equivalent Classrooms (ACRs) under Priority-I by PWD in Zone-24 of Directorate of Education.**


Sir,

With reference to your letter no. 23(49)/17/CE(Education)Division/PWD/Estimate/1237 on the subject cited above. I am directed to convey the revised A/A & E/S of the Expenditure Finance Committee (EFC), Govt. of NCT of Delhi for an amount of **Rs.77.96 Crore (Rupees Seventy Seven Crore Ninety Six Lac Only) against the original sanction of Rs.64.81 Crore**, debit to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no. 11 of GNCTD during the year 2018-19 for Construction of 440 Equivalent Classrooms in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-I of Zone 24, Delhi subject to the following conditions:-

- a) PWD must observe all codal formalities.
- b) No further escalation in cost would be allowed.
- c) All works as indicated by PWD in the RPE must be completed. Intimation regarding inability to complete any work as per the estimate must be immediately brought to the knowledge of Directorate of Education.
- d) Payments must be made by PWD only in respect of completed works.
- e) It must be ensured by PWD that no separate sanction for any work already included in the RPE has been separately sought for/obtained/will be sought.
- f) Deficiencies in the work reported by DoE to PWD through various letters should be rectified.
- g) Balance work shall be completed as per approved scope of work within scheduled period at the sanctioned cost. No cost escalation will be considered in future.

- h) The work shall be completed within the stipulated period.
- i) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- j) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

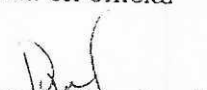
This issues with the approval of the Expenditure Finance Committee (EFC), Govt. of NCT of Delhi vide No. F2(5)/2018-19/Fin./Infra/012493391/jsfina/543-552 dated 26.02.2019.

  
[Binay Bhushan]  
Spl. Director of Education (Finance)

Dated 05/03/19

F.18/Estate/Addi.Rooms/2015/RPE/Zone24/ 1694-96  
Copy to the:-

1. PPS to Pr. Secretary (PWD) 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
2. PPS to Pr. Secretary (Finance), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
3. PPS to Pr. Secretary (Planning), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
4. PS to Engineering -in-Chief (PWD), 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
5. PS to Chief Engineer, PWD, 12<sup>th</sup> Floor, MSO Building, IP Estate, New Delhi-2
6. ☒ OS (IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

  
[Binay Bhushan]  
Spl. Director of Education (Finance)

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GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD: DELHI-54

F.18/Estate/Addi.Rooms/2015/RPE/Zone25 & 29/ 3675-82

Dated 1/7/19

Sanction Order

To

The, Executive Engineer  
Education Division PWD  
Under Okhla Flyover, Sukhdev Vihar  
Mathura Road,  
New Delhi-110065

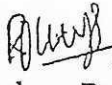
Subject:-Revised Preliminary Estimate (RPE) in respect of Construction of Equivalent Classrooms (ACRs) under Priority-I by PWD in Zone-25 & 29 of Directorate of Education.

Sir,

With reference to your letter no, 23(Estimate)/EE/EMD (South)/DB/PWD/2018-19/1050 on the subject cited above, I am directed to convey the revised A/A & E/S of the Council of Ministers, Govt. of NCT of Delhi for an amount of Rs.326.36 Crore (Rupees Three Hundred Twenty Six Crore & Thirty Six Lacs Only) against the original sanction of Rs.221.44 Crore, debit to the Major Head 4202 01 202 94 00 53 Construction of Additional Class Rooms in the existing School Buildings demand no. 11 of GNCTD during the year 2019-20 for Construction of 1515 equivalent classrooms in lieu of 1587 equivalent classrooms in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-I of Zone 25 & 29, Delhi subject to the following conditions:-

- a) PWD must observe all codal formalities.
- b) No further escalation in cost would be allowed.
- c) All works as indicated by PWD in the RPE must be completed, including the remaining 72 equivalent rooms to be constructed as per original sanction.
- d) Payments must be made by PWD only in respect of completed works.
- e) It must be ensured by PWD that no separate sanction for any work included in the RPE has been separately sought for/obtained/will be sought.
- f) Deficiencies in the work reported by DoE to PWD through various letters should be rectified.
- g) Balance work shall be completed as per approved scope of work within scheduled period at the sanctioned cost. No cost escalation will be considered in future.
- h) The work shall be completed within the stipulated period.

- i) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
  - j) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.
  - k) PWD has to submit the actual expenditure amount against the revised sanction via-s-via original sanction.
2. This issues with the approval of the Cabinet Decision No. 2694 dated 08.03.2019.

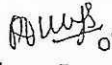
  
[Randeep Dahiya]  
ADE (L&E)

F.18/Estate/Addi.Rooms/2015/RPE/Zone 25 & 29/ 3675-82

Dated 11/7/19

Copy to the:-

1. PPS to Pr. Secretary (PWD) 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
2. PPS to Pr. Secretary (Finance), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
3. PPS to Pr. Secretary (Planning), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
4. PS to Engineering -in-Chief (PWD), 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
5. PS to Chief Engineer, PWD, 12<sup>th</sup> Floor, MSO Building, IP Estate, New Delhi-2
6. OS (IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

  
[Randeep Dahiya]  
ADE (L&E)

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29/11/15  
63/15

**GOVT. OF NCT DELHI**  
**DIRECTORATE OF EDUCATION**  
**(ESTATE BRANCH)**  
**LUCKNOW ROAD : DELHI-54**

Sanction Date: 03/11/2015  
Issue Date: 10-11-15

Sanction Group 2015000440 3571-3877  
No. F-16/Estate/Zone-14 & 16/2015

To  
Executive Engineer, Education (West), PWD, 1st Floor, M.S.O Building, I.P. Estate,  
New Delhi  
West, Education (PWD), GNCTD

Sub:- Construction of 177 Additional Classrooms in 04 School Buildings under EO Zone-14 & 16 of  
JDE (West-A) (Priority-I) amounting to the tune of Rs.24.39 Crore (For the Financial Year 2015-16 Rs.  
18 Crore, for 2016-17 Rs.6.39 Crore)

Sir,

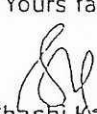
With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/35 dated 24/09/2015 of the Executive  
Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance  
Department, Delhi for incurring an expenditure amounting to Rs. 180000000 (Eighteen Crore) out of  
which Rs. 32400000 (Three Crore Twenty Four Lac) is debit to the Major Head 4202 98 00 53  
C/o Bldgs for Sec. Schools (SCP) and Rs. 147600000 (Fourteen Crore Seventy Six Lac) is debit to  
the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no. 11 of GNCTD during the  
year 2015-16 for above mentioned work at 1514011-Chand Nagar, No.1-SKV, 1516002-Ramesh  
Nagar-SBV, 1516030-Prem Nagar-GGSSS, 1516142-West Patel Nagar-SKV, Delhi subject to the  
following conditions :-

- a) That PWD shall observe all codal formalities.
- b) That the escalation in cost will not be allowed under any circumstance.
- c) In no case additional funds will be provided to PWD.
- d) That the work shall be completed within the stipulated period.
- e) PWD has to submit the status report regarding above mentioned work to Education Department  
from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about  
execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 136/DS-4 Dated 21/10/2015

Yours faithfully,


  
(Shashi Kaushal)  
(Spl. Director of Education (Finance))

Copy forwarded to:-

1. The Chief Engineer, (PWD), 1st Floor, M.S.O. Building, I.P. Estate, New Delhi
2. DDE (West-A), Govt. Co-ed Sr. Sec. School, Karampura, New Moti Nagar, Delhi -15
3. JDE (Planning), Timarpur, Delhi-54
4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Principal Secretary (Education), Old Secretariat, Delhi
4. PS to Director of Education, Old Secretariat, Delhi

  
(Shashi Kaushal)  
(Spl. Director of Education (Finance))

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GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

W/C  
P.T.

Sanction Date: 16/11/2015

Issue Date: 24/11/15

Sanction Group 2015000472

No. F.16/Estate/Addl.Rooms/2015/West B/ 2479 - 2478

To

Executive Engineer, Education West PWD 1st Floor MSO Building IP Estate Delhi -2  
Executive Engineer (P) Education Maintenance

Sub:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 17 of District West-B with the approval of Finance Department to the tune of Rs.84.38 Crores, in which for the financial year 2015-16 amounting to Rs.66.00 Cr. and rest amounting to Rs.18.38 Crores will be released in the next financial year i.e.2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/37 Dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.660000000 (Sixty Six Crore ) out of which Rs. 118800000 ( Eleven Crore Eighty Eight Lac ) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 541200000 (Fifty Four Crore Twelve Lac ) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1617001-Tikri Kalan- GBSSS, and 13 Other Govt School with Schol ID (1617004,1617010,1617012,1617014,1617015,1617021,1617027,1617029,1617030,1617033,1617035,1617137,1617211) of Zone -17, Dist West-B, Delhi subject to the following conditions :-

- That PWD shall observe all codal formalities.
- That the escalation in cost will not be allowed under any circumstance.
- In no case additional funds will be provided to PWD.
- That the work shall be completed within the stipulated period.
- PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 151/DS4 Dated 29/10/2015

Yours faithfully,

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

- Chief Engineer, Education, Maintenance, PWD, GNCT of Delhi, 1st Floor MSO Building, IP Estate Delhi-02
- The, JDE Planning, Timarpur, Delhi
- The, JDE(IT), to upload the sanction order on official website.
- The, CDE West B, G Block Vikas Puri, Delhi

Copy for Information:-

- PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi
- PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
- PS to Principal Secretary(Education), Old Secretariat, Delhi
- PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

K.C. MEENA  
Dy. Director (Education)  
Land an...  
Dte. C.  
Old Sect., Delhi-110014



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(44/16) P-I

**GOVT. OF NCT DELHI**  
**DIRECTORATE OF EDUCATION**  
**(ESTATE BRANCH)**  
**LUCKNOW ROAD : DELHI-54**

Sanction Date: 21/12/2015

Issue Date: 21-12-15

Sanction Group 2015000513 3050-3052

No. F.16/Estate/Zone20&22/2015/Additional Classrooms/

To

The, Executive Engineer, Education (M), South West PWD, 1st Floor MSO Building, I.P. Estate, New Delhi-02 Education (M), South West

Sub:- Construction of 269 Nos. Additional Classrooms In existing premises under jurisdiction of Zone 20 & 22 of DDE South West -A, at 05 Nos of Govt Schools amounting to the tune of RS.37.05 Cr. out of which Rs.30.00 Cr. for F.Y. 2015-16 and Rs.7.05 Cr. for F.Y.2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.300000000 (Thirty Crore ) out of which Rs. 54000000 ( Five Crore Fourty Lac ) is debitible to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Buildings for secondary schools- SCSP and Rs. 246000000 (Twenty Four Crore Sixty Lac ) is debitible to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1. Sarvodaya Sr. Sec. School (1720022). 2. Sr. Secondary (1720028). 3. Sarvodaya Sr. Sarvodaya Mahipalpur SKV (17201726). 4. Sarvodaya Co-ed Vidyalaya, Jajafgarh, (18221211). 5. SKV Deendarpur, (1822 , Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 182/DS4 Dated 03/12/2015

Your's faithfully,

SHASHI KAUSHAL  
(Spl. Director of Education(Finance))

Copy forwarded to:-

1.the, office of Chief Engineer (Education), Maintenance, PWD, Govt. of NCT of Delhi, 1st Floor, MSO Building, I.P. Estate, Delhi-02

2.The, JDE (Planning), Timarpur, Delhi

3.The, DDE South West B GBSSS No.1, Najafgarh, Delhi-43

4.The, HOS, 1. Sarvodaya Sr. Sec. School (1720022). 2. Sr. Secondary (1720028). 3. Sarvodaya Sr. Sarvodaya Mahipalpur SKV (17201726). 4. Sarvodaya Co-ed Vidyalaya, Jajafgarh, (18221211). 5. SKV Deendarpur, (18221171).

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHAL  
(Spl. Director of Education(Finance))

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Directorate of Education

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GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

Sanction Date: 16/11/2015  
Issue Date: 24/11/15

Sanction Group 2015000469

No. 1716/Estate/Adm.SPS.2015/

To

Executive Engineer, Education West PWD 1st Floor MSO Building IP Estate Delhi -2  
Executive Engineer (P) Education Maintenance

Subj:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 18 of District West-B with the approval of Finance Department to the tune of Rs.92.98 Crores, in which for the financial year 2015-16 amounting to Rs.72.00 Cr. and rest amounting to Rs.20.98 will be released in the next financial year i.e.2016-17.

Sir,

With reference to letter No. 23/01/15/C.E.(Edu.)M/PWD/41 Dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admin. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.720000000 (Seventy Two Crore ) out of which Rs. 129600000 ( Twelve Crore Ninety Six Lac ) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools (SCP) and Rs. 590400000 ( Fifty Nine Crore Four Lac ) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GICTD during the year 2015-16 for above mentioned work at 1618003-Janakpuri, B1-SV, and 150 Other Govt School with School ID (1618016, 1618018, 1618019, 1618020, 1618060, 1618062, 1618063, 1618067, 1618070, 1618191, 1618192, 1618193, 1618264, 1618269, 1618270) of Zone-18, WEST-B, Delhi subject to the following conditions :-

- That PWD shall observe all codal formalities.
- That the escalation in cost will not be allowed under any circumstance.
- In no case additional funds will be provided to PWD.
- That the work shall be completed within the stipulated period.
- PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 147/DS4 Dated 29/10/2015

Yours faithfully,

(SHASHI KAUSHAL)  
(SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

- Chief Engineer, Education, Maintenance, PWD, GNCT of Delhi, 1st Floor MSO Building, IP Estate Delhi-02
- The, JDE Planning, Timarpur, Delhi
- The, JDE (IT) to upload the sanction order on official website.
- The, DCE West B, G-Block Vikaspuri, Delhi

Copy for Information:-

- PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
- PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
- PS to Principal Secretary (Education), Old Secretariat, Delhi
- PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)  
(SPL. DIRECTOR OF EDUCATION FINANCE)

K. C. MEENA  
Dy. Director (Education)  
Land and Estate Branch  
Dte. of Education  
Old Sect., Delhi-110054

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**GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54**

SanctionGroup 2015000441

Sanction Date: 03/11/2015

Issue Date: 10-11-15

No. F-16/Estate/Zone-11 & 13/2015

To

Executive Engineer, Education (North West), PWD, Ist Floor, M.S.O Building, I.P. Estate, New Delhi

North West, Education (PWD), GNCTD

**Sub:-** Construction of 200 Additional Classrooms in 08 School Buildings under EO Zone-11 & 13 of DDE (North West-B) (Priority-I) amounting to the tune of Rs.27.55 Crore (For the Financial Year 2015-16 Rs. 20 Crore, for 2016-17 Rs.7.55 Crore)

Sir,


With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/33 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.200000000 (Twenty Crore) out of which Rs. 360000000 (Three Crore Sixty Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools (SCP) and Rs. 164000000 (Sixteen Crore Fourty Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1411027 Ashok Vihar-SKV, 1411034-Wazirpur, J.J. Colony-SKV, 1411035-Wazirpur Village-SV, 1413006 Rohini, Sector 2 S. V, 1413023-Rohini, Sector 11-GSSS, 1413026-Rithala-SKV, 1413078-Karala-SKV, 1413268-Begampur, Delhi subject to the following conditions :-

- a) That PWD shall observe all codal formalities.
- b) That the escalation in cost will not be allowed under any circumstance.
- c) In no case additional funds will be provided to PWD.
- d) That the work shall be completed within the stipulated period.
- f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 138/DS-4 Dated 21/10/2015

Yours faithfully,

  
(Shashi Kaushal)


(Spl. Director of Education (Finance))

Copy forwarded to:-

1. The Chief Engineer, (PWD), Ist Floor, M.S.O. Building, I.P. Estate, New Delhi
2. DDE (North West-B), FU Block, Pitampura, Delhi - 88
3. JDE (Planning), Timarpur, Delhi-54
4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Principal Secretary (Education), Old Secretariat, Delhi
4. PS to Director of Education, Old Secretariat, Delhi

  
(Shashi Kaushal)

(Spl. Director of Education (Finance))

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GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

Sanction Date: 21/12/2015

Issue Date: 22/11/2015

Sanction Group 2015000515

No. F.15/Estate/Zone-12/DDE NW-B/2015/ 3076-78

To

The, Executive Engineer, Education (M), North West-B, 1st Floor MSO Building, I.P. Estate, Delhi-02 Education (M), North West-B

Sub:- Construction of 200 Additional Classrooms in existing premises under jurisdiction Zone 12 of DDE NW-B (Priority-) Dte. of Education at 16 Nos. Govt. Schools to the amounting of Rs.27.56 Crs. out of which Rs.20.00 Crs. for F.Y. 2015-16 and Rs.7.56 Crs. for F.Y. 2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD/32 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.200000000 (Twenty Crore) out of which Rs. 36000000 (Three Crore Sixty Lac) is debitale to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Buildings for secondary schools- SCSP and Rs. 164000000 (Sixteen Crore Fourty Lac) is debitale to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools In demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Construction of 200 additional classrooms at 16 nos. Govt. Schools of NW-B District are as under (School ID):- 14121879, 14121117, 14121242, 14121353, 14121129, 14121410, 14121124, 14121561, 14121509, Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt. b) That PWD shall observe all codal formalities. c) That the escalation in cost will not be allowed under any circumstance. d) In no case additional funds will be provided to PWD. e) That the work shall be completed within the stipulated period. f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 181/DS 4 Dated 03/12/2015.

Your's faithfully,

SHASHI KAUSHAL  
(Spl. Director of Education (Finance))

22/11/15

Copy forwarded to:- 3076-78

1. the, office of Chief Engineer (Education), Maintenance, PWD, Govt. of NCT of Delhi, 1st Floor, MSO Building, I.P. Estate, Delhi-02

2. The, JDE (Planning), Timarpur, Delhi

3. The, DDE North West-B, FU Block, Pitampura, Delhi-88

4. The, HOS of 16 Nos. Govt. Schools of NW-B District, school ID are as under:- 14121879, 14121117, 14121242, 14121353, 14121129, 14121410, 14121124, 14121561, 14121509, 14121299, 14121224, 14121622, 14121339, 14121464, 14121166 and GGSS, Nithari Village ID 14121467.

Copy for Information:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi

2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3. PS to Principal Secretary (Education), Old Secretariat, Delhi

4. PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHAL  
(Spl. Director of Education (Finance))

K. C. MEENA  
By Director (Education)

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GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

Sanction Group 2015000516  
No. F.16/Estate/Zone 182/154/2015

Sanction Date: 21/12/2015  
Issue Date: 21/12/15

To  
The Executive Engineer, (E) Education, PWD, 1st Floor, HSO Building, I.P. Estate, Delhi-02 Education (E), East  
Sub:- Construction of 419 Additional Classrooms in existing premises under Jurisdiction of Zone 1 & 2 of DDE(East) (Priority-I), Dte. of Education at 12 nos. Govt. Schools to the amounting of Rs.57.73 Crs. out of which Rs. 45.00 Crs. for F.Y. 2015-16 and Rs.12.73 Crs. for F.Y. 2016-17.

Sir,  
With reference to letter No. 23/01/15/CE(Edu.)/M/PWD/43 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.450000000 (Forty Five Crore ) out of which Rs. 810000000 (Eight Crore Ten Lac ) is debit to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Buildings for secondary schools- SCSP and Rs. 369000000 (Thirty Six Crore Ninety Lac ) is debit to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Construction of 419 Additional Classrooms in existing premises under jurisdiction of Zone 1 & 2 of DDE(East) (Priority-I), Dte. of Education at 12 nos. Govt. Schools, the school ID are as under:- 10011, Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 184/DS 4 Dated 04/12/2015.

Yours faithfully,

SHASHI KAUSHAL  
(DEPUTY DIRECTOR OF EDUCATION)

Copy forwarded to:-

1. the, office of Chief Engineer (Education), Maintenance, PWD, Govt. of NCT, of Delhi, 1st Floor, HSO Building, I.P. Estate, Delhi-02
2. The, JDE (Planning), Timarpur, Delhi
3. The, DDE East, Govt. Co-ed SS School, Anand Vihar Delhi-02
4. The, HOS of 12 nos. Govt. Schools the school ID are as under:- 10011352, 10021212, 10021541, 10021057, 10021197, 10021418, 10021615, 10021440, 10021510, 10021394, 10021366 and SKV No.2 Mandawali School ID 10021869.

Copy for Information:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Principal Secretary (Education), Old Secretariat, Delhi
4. PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHAL  
(DEPUTY DIRECTOR OF EDUCATION)

K. G. Singh  
Dy. Director  
Land and  
Bldg.  
Civil Engr. 10054



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**GOVT. OF NCT DELHI**  
**DIRECTORATE OF EDUCATION**  
**(ESTATE BRANCH)**  
**LUCKNOW ROAD : DELHI-54**

Sanction Date: 21/12/2015

Issue Date: 21-12-15

Sanction Group 2015000514 300000000

No. F.16/Estate/Zone-21/DDE South West-IV/2015/

To

The, Executive Engineer, Education (H), South West-B, 1st Floor MSO Building, I.P. Estate, Delhi-02 Education (H), South West

Sub:- Construction of 272 Additional Classrooms in existing premises under jurisdiction of Zone-21 of DDE South West-B, (Priority-I) Dte. of Education at 04 Govt. Schools to the amounting of Rs.37.45 Crs. out of which Rs.30.00 Crs. for F.Y. 2015-16 and Rs.7.45 Crs. for F.Y. 2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu)/M/PWD/ of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.300000000 (Thirty Crore ) out of which Rs. 54000000 ( Five Crore Fourty Lac ) is debit to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction: of Buildings for secondary schools- SCSP and Rs. 246000000 (Twenty Four Crore Sixty Lac ) is debit to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Construction of 272 NOs. Additional Classrooms at 04 Govt. Schools as are under:- 1. GBSSS No.01 Samalka (18211231), 2. SKV No.02 Sagarpur, (18211458). 3. SKV, Samalka(18211316). 4. Govt. Co-ed SSS. S, Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time. The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 180/DS 4 Dated 03/12/2015

Yours faithfully,

SHASHI KAUSHAL

(Spl. Director of Education(Finance))

Copy forwarded to:-

1.the, office of Chief Engineer (Education), Maintenance, PWD, Govt. of NCT of Delhi, 1st Floor, MSO Building, I.P. Estate, Delhi-02

2.The, JDE (Planning), Timarpur, Delhi

3.The, DDE South West B GBSSS No.1, Najafgarh, Delhi-43

4.The, HOS 1. GBSSS No.01 Samalka (18211231), 2. SKV No.02 Sagarpur, (18211458). 3. SKV, Samalka(18211316). 4. Govt. Co-ed SSS. Sec.-VI, Dwarka 18211526.

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHAL

(Spl. Director of Education(Finance))

K. C. MEENA  
Dy. Director of Education  
Land and Education  
Dte. of Education  
Old Sectt., Delhi-110054



GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

Sanction Date: 15/12/2015

Issue Date: 21-12-15

Sanction Group 2015000502 3036 3038  
No. F.16/Estate/Zone -6/Priority-I/2015/  
To

Executive Engineer, Education 1st Floor MSO Building, I.P. Estate, New Delhi-2 PWD Education M-06 District- North East

Sub:- Construction of 625 Additional Classrooms under jurisdiction of Zone-6 of DDE North East District (Priority-I) of 16 Nos. Schools, amounting to the tune of Rs.86.10 Crore out of which Rs.68.00 Crores (for the Financial year 2015-16) and Rs.18.10 Crores, for 2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD/31 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.680000000 (Sixty Eight Crore ) out of which Rs.122400000 ( Twelve Crore Twenty Four Lac ) is debitible to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 557600000 (Fifty Five Crore Seventy Six Lac ) is debitible to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Total Number of 16 Govt. Schools of Zone -6 North East District i.e. School ID1106018. ,Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Pr. Secretary Finance, Govt. of NCT of Delhi vide U.O.No. 183/DS4 Dated 04/12/2015

Yours faithfully,

Shashi Kaushal

(Spl. Director of Education (Finance))

Copy forwarded to:-

1. Office of Chief Engineer (Education), Maintenance, PWD, Govt. of NCT of Delhi, 1st Floor MSO Building, I.P. Estate, New Delhi-110002.
2. Office of Executive Engineer, Education North East, Delhi
3. The, JDE (IT) for upload the sanction order on official website.
4. The, DDE North East, RPVV, B- Block, Yamuna Vihar, Delhi.

Copy for Information:-

1. PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Principal Secretary(Education), Old Secretariat, Delhi
4. PS to Director of Education, Old Secretariat, Delhi

Shashi Kaushal

(Spl. Director of Education (Finance))

K. C. MEENA  
Dy Director (Education)  
Land and Estate Branch  
D.O. of Education  
Old Sect., Delhi-110054

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**GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54**

Sanction Group 2015000-473

Sanction Date: 16/11/2015

Issue Date: 24/11/15

No. F.16/Estate/Add.Rooms/2015/North East/ 2461 - 2469

To

Executive Engineer, Education North East PWD 1st Floor MSO Building IP Estate  
Delhi -2

Sub:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 4 of District North East with the approval of Finance Department to the tune of Rs.70.39 Crores. in which for the financial year 2015-16 amounting to Rs.50.00 Cr. and rest amounting to Rs.20.39 Crores will be released in the next financial year i.e.2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/29 Dated 24/09/2015 of the Executive Engineer, CEMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.500000000 (Fifty Crore) out of which Rs. 90000000 ( Nine Crore ) is debitale to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 410000000 (Fourty One Crore ) is debitale to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1104011-Sabhapur-GGSSS, and 18 Other Govt School of Zone -4 , Dist North East ,Delhi subject to the following conditions :-

- a) That PWD shall observe all codal formalities.
- b) That the escalation in cost will not be allowed under any circumstance.
- c) In no case additional funds will be provided to PWD.
- d) That the work shall be completed within the stipulated period.
- f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 150/DS4 Dated 29/10/2015

Yours faithfully,

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

1. Chief Engineer, Education, Maintenance, PWD, GNCT of Delhi, 1st Floor MSO Building, IP Estate Delhi-02

2. The, JDE Planning, Timarpur, Delhi

3. The, DDE North East, Yamuna Vihar, Delhi

4. The, JDE(IT), to upload the sanction order on official website.

Copy for Information:-

1. PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3. PS to Principal Secretary(Education), Old Secretariat, Delhi

4. PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

K. C. MEENA  
Dy. Director (Education)  
Land and Estate Branch  
Dte. of Education  
Old Sect., Delhi-110054

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**GOVT. OF NCT DELHI**  
**DIRECTORATE OF EDUCATION**  
**(ESTATE BRANCH)**  
**LUCKNOW ROAD : DELHI-54**

Sanction Date: 16/11/2015

Issue Date: 29/11/15

SanctionGroup 2015000471

No. F.16/Estate/Add.Rooms/2015/ NW-A/ 20152 2460

To  
Executive Engineer, Education North PWD 1st Floor MSO Building IP Estate Delhi  
-2

Sub:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 9&10 of District North West-A with the approval of Finance Department to the tune of Rs.73.42 Crores, in which for the financial year 2015-16 amounting to Rs.55.00 Cr. and rest amounting to Rs.18.42 Crores will be released in the next financial year i.e.2016-17.

Sir,

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/34 Dated 24/09/2015 of the Executive Engineer,CEMD,PWD,Govt.of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department,Delhi for incurring an expenditure amounting to Rs.550000000(Fifty Five Crore ) out of which Rs. 99000000( Nine Crore Ninety Lac ) is debit to the Major Head 4202 99 00 53 C/o Bids for Sec. Schools(SCP) and Rs. 451000000 (Fourty Five Crore Ten Lac ) is debit to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1309003-MukharjeeNagar-GBSSS, and 27 Other Govt School of Zone -9 & 10, Dist North West A ,Delhi subject to the following conditions :-

- a) That PWD shall observe all codal formalities.
- b) That the escalation in cost will not be allowed under any circumstance.
- c) In no case additional funds will be provided to PWD.
- d) That the work shall be completed within the stipulated period.
- f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer,concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 148/DS4 Dated 29/10/2015

Yours faithfully,

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

- 1.Chief Engineer, Education, Maintenance, PWD, GNCT of Delhi, 1st Floor MSO Building, IP Estate Delhi-02
- 2.The, JDE Planning, Timarpur, Delhi
- 3.The, JDE (IT) to upload the sanction order on official website.
4. The, DDE North West A, BL Block Shallmar Bagh, Delhi.

Copy for Information:-

- 1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi
- 2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
- 3.PS to Principal Secretary(Education), Old Secretariat, Delhi
- 4.PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

K. C. MEENA  
Director (Education)  
Lucknow Road

GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

3/1/15

Sanction Date: 03/11/2015

Issue Date: 10-11-15

Sanction Group 2015000438 2.5.6.2. 18 / 10

No. F-16/Estate/Zone-5/2015

To

Executive Engineer, Education (North East), PWD, 1st Floor, M.S.O Building, I.P. Estate, New Delhi

North East, Education (PWD), GNCTD

Sub:- Construction of 187 Additional Classrooms in 08 School Buildings under EO Zone-5 of DDE (North East) (Priority-1) amounting to the tune of Rs. 25.76 Crore (For the Financial Year 2015-16 Rs. 20 Crore, for 2016-17 Rs. 5.76 Crore)

Sir,

With reference to letter No. No.23/01/15/CE (Edu.)/M/PWD/30 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 200000000 (Twenty Crore) out of which Rs. 36000000 (Three Crore Sixty Lac) is debit to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools (SCP) and Rs. 164000000 (Sixteen Crore Forty Lac) is debit to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no. 11 of GNCTD during the year 2015-16 for above mentioned work at 1105024-Shahadara, SKV, 1105026-Brahampuri-GGSSS, 1105108, Welcome Colony-GGSS, 1105110-Shahadara, SKV (MVPB), 1105111-West Jyoti-GGSSS, 1105114-Jafrabad Extn.-GGSSS, 1105229-Brahmpuri, Blk-X, 1105239-New Jafrabad, Delhi subject to the following conditions :-

- a) That PWD shall observe all codal formalities.
- b) That the escalation in cost will not be allowed under any circumstance.
- c) In no case additional funds will be provided to PWD.
- d) That the work shall be completed within the stipulated period.
- e) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 137/DS-4 Dated 21/10/2015

Yours faithfully,

(Shashi Kaushal)

(Spl. Director of Education (Finance))

Copy forwarded to:-

1. The Chief Engineer, (PWD), 1st Floor, M.S.O. Building, I.P. Estate, New Delhi
2. DDE (North East), B-Block, Yamuna Vihar, Delhi
3. JDE (Planning), Timarpur, Delhi
4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Principal Secretary (Education), Old Secretariat, Delhi
4. PS to Director of Education, Old Secretariat, Delhi

(Shashi Kaushal)

(Spl. Director of Education (Finance))

GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD : DELHI-54

Sanction Date: 03/11/2015  
Issue Date: 11/11/15

Sanction Group 2015000439  
No. F-16/Estate/Zone-7/2015

To

Executive Engineer, Education (North), PWD, 1st Floor, M.S.O Building, I.P. Estate, New Delhi

North, Education (PWD), GNCTD

Sub:- Construction of 242 Additional Classrooms in 03 School Buildings under EO Zone-7 of DDE (North) (Priority-1) amounting to the tune of Rs.33.33 Crore (For the Financial Year 2015-16 Rs. 25 Crore, for 2016-17 Rs. 7.33 Crore)

Sir,

With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/36 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.260000000 (Twenty Six Crore) out of which Rs. 46800000 (Four Crore Sixty Eight Lac) is debit to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools (SCP) and Rs. 213200000 (Twenty One Crore Thirty Two Lac) is debit to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1207004 Nehru Vihar-SKV, 1207036 Burari-SKV, 1207117 Burari-GGSS, Delhi subject to the following conditions :-

- That PWD shall observe all codal formalities.
- That the escalation in cost will not be allowed under any circumstance.
- In no case additional funds will be provided to PWD.
- That the work shall be completed within the stipulated period.
- PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 140/DS-4 Dated 21/10/2015

Yours faithfully,

(Shashi Kaushal)

(Spl. Director of Education (Finance))

Copy forwarded to:-

- The Chief Engineer, (PWD), 1st Floor, M.S.O. Building, I.P. Estate, New Delhi
- DDE (North), Lucknow Road, Delhi - 54
- JDE (Planning), Timarpur, Delhi-54
- JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

- PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
- PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
- PS to Principal Secretary (Education), Old Secretariat, Delhi
- PS to Director of Education, Old Secretariat, Delhi

(Shashi Kaushal)

(Spl. Director of Education (Finance))



-20-

संलग्नक 'ख'  
431/0

GOVT. OF NCT DELHI  
DIRECTORATE OF EDUCATION  
(ESTATE BRANCH)  
LUCKNOW ROAD: DELHI-54

F.18/Estate/Const. 12748 Equ. Cls/Priority-II/PWD/2975-00

Dated 14/08/2018

Sanction Order

To

The, Pr. Chief Engineer,  
Public Works Department,  
Govt. of NCT of Delhi

1<sup>st</sup> Floor MSO Building, IP Estate, New Delhi-2

**Subject:-** Construction of 9981 Classrooms, 106 MP Halls, 328 Labs, 204 Libraries/Principal & Vice Principal Rooms/ Staffrooms and 1067 Toilet Block, including stair-cases etc (12748 No. equivalent classrooms) in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-II.

Sir,

With reference to your letter no. 23(50)/15/CPM(Edu)M/PWD/149 on the subject cited above. I am directed to convey the Administrative Approval & Expenditure Sanction. of Cabinet, Govt. of NCT of Delhi, for an amount to Rs.2892.65 Crores (Rupees Twenty Eight Hundred Ninety Two Crores & Sixty Five Lakhs Only) (Rs.1300 Crore during 2018-19 and Rs.1562.65 Crore during 2019-20) debitale to the Major Head 4202 01 202 94 00 53 (Construction of Additional Classroom in the school buildings) & 4202 01 789 97 00 53 - (Construction of Additional Classrooms in the existing school building (SCSP)) in demand no. 11 of GNCTD during the year 2018-19 & 2019-20 for Construction of 9981 Classrooms, 106 MP Halls, 328 Labs, 204 Libraries/Principal & Vice Principal Rooms/ Staffrooms and 1067 Toilet Block, including stair-cases etc (12748 No. equivalent classrooms) in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-II, Delhi subject to the following conditions:-

- That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget.
- That the PWD shall observe all codal formalities.
- That the escalation in cost will not be allowed under any circumstance.
- In no case additional funds will be provided to PWD.
- That the work shall be completed within the stipulated period.
- PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The, Pr. Chief Engineer, PWD will submit monthly progress report to this office about execution / completion of the work.

This issue with the concurrence of the Ministers of Council/Cabinet, Govt. of NCT of Delhi vide No. F3/3/2018/GAD/CN/2838-2849 dated 20.07.2018.

[Binay Bhushan]

Spl. Director of Education (Finance)

F.18/Estate/Const. 12748 Equ. Cls/Priority-II/PWD/2975-00

Dated 14/08/2018

Copy to the:-

1. Pr. Secretary (PWD) 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
2. Pr. Secretary (Finance), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
3. Engineering-in-Chief (PWD), 5<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
4. PS to Secy. (Planning), 4<sup>th</sup> Floor, Delhi Sectt. IP Estate, New Delhi-2.
5. OS(IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

[Binay Bhushan]

Spl. Director of Education (Finance)



प्रारम्भिक - 1

**Design & Scope :-**

SPS Building shall be constructed with following provisions

- Structural arrangement – 4 Storyed RCC beam & columns frame with walls as per structural arrangement.
- Intermediate roof – Red Sand stone laid over RSJ and Angle sections.
- Terrace roof – PUF insulated PPGL sandwiched panel roof supported over MS truss & purlins.
- Doors – Riveted MS Sheet Doors/Flush doors.
- Window – Z section steel window with MS Grills.
- Floor Finishing – Kota Stone flooring.
- External finish- Grit wash plaster with aluminum channel grooves.
- Internal finish – (i) Ceramic wall Tiles in corridors & toilets walls up to 2.10 m height.  
(ii) Plastered walls shall be painted with distemper.
- Laboratories - Granite in labs platforms and acid resistant floor tiles in lab.
- Fire Fighting - Wet rises system for fire fighting.

### 3. Silent feature of the Schools Building:

SPS Building shall be constructed with following provisions:-

- **Structural arrangement** - 4 Storyed RCC beam & column frame with walls as per structural arrangement.
- **Intermediate roof** - Red Sand stone laid over RSJ and Angle sections.
- **Terrace roof** - PUF insulated PPGI sandwiched panel roof supported over MS truss & purlins/Red sand stone laid over RSJ and Angle sections.
- **Doors** - Riveted MS Sheet Doors/Flush doors.
- **Window** - Tubular/Z section steel window with MS Grills
- **Floor Finishing** - Kota Stone in corridor & classrooms and granite in staircases.
- **External finish** - GRC/clay Tiles on the exterior surface/Texture paint over C.C. Plaster.
- **Internal finish** - (i) Full body vitrified wall tiles upto window sill height in the classrooms and upto 1.2 mtr. in corridors wall & upto 2.1 mtr

met

height on toilets walls. (iii) Plastered walls shall be painted with distemper.

- **Laboratories** - Granite in lab platforms and acid resistant floor tiles in lab
- **Fire Fighting** - Wet rises system for fire fighting
- **Provision of Rain Water Harvesting, Sewarage Treatment Plant, Pile Foundation, Under Ground Water Tank, Tube Well, Acoustics PA System**
- **Internal & External Roads, Pathways and proper lighting.**
- **Horticulture work including development play ground area, assembly area.**
- **Provision of entire school furniture including Dual Desks, Principal & Vice Principal room furniture, complete furnishing and finishing of libraries, staffrooms, MP Hall & Labs etc.**